## GOVERNMENT OF MEGHALAYA LABOUR DEPARTMENT

## **NOTIFICATION**

Dated Shillong the 1st April, 2020.

No.LBG.73/12/Pt.I/377: In continuation of this Department's Notification No.LBG 73/12/Pt.I/365 dated 30-03-2020, it is hereby informed that submission of data (claim for compensation) may be made to the following WhatsApps Nos.:

- (i) 6009924512 for East Khasi Hills District, West Jaintia Hills District & East Jaintia Hills District.
- (ii) 6009907400 for West Garo Hills District, South Garo Hills District & South West Garo Hills District.
- (iii) 6009908007 for West Khasi Hills District, South West Khasi Hills District & Ri-Bhoi District.
- (iv) 6009964843 for East Garo Hills & North Garo Hills District.
- (v) Email id: <u>sdmalachmier@gmail.com</u>.

The earlier numbers may be treated as cancelled and data already sent have been accepted and the last date for submission is  $8^{th}$  April, 2020.

Sd/-

Shri. D. P. Wahlang, IAS
Principal Secretary to the Govt. of Meghalaya,
Labour Department.

## Memo No.LBG.73/12/Pt.I/377-A

Dated Shillong the 1<sup>st</sup> April, 2020

Copy to:

- 1. The P.S to the Chief Minister, Government of Meghalaya for kind information of the Hon'ble Chief Minister.
- 2. The P.S to the Deputy Chief Minister, Labour, etc Government of Meghalaya for kind information of the Hon'ble Deputy Chief Minister.
- 3. The Principal Secretary to the Government of Meghalaya Labour Department.
- 4. State Informatics Officer, NIC, Shillong.
  - 5. The Labour Commissioner, Meghalaya, Shillong, for information and necessary action.
  - 6. The Director of Information & Public Relations, Meghalaya, Shillong for wide circulation in the print & electronic media.
  - 7. The Director of Printing & Stationery, Meghalaya, Shillong for publication in the next issue of the Meghalaya Gazette.
  - 8. Joint Labour Commissioner, Shillong/Tura, for information and necessary action.
  - 9. All Deputy Labour Commissioner/ Assistant Labour Commissioner for information and necessary action.
  - 10. Media Cell of the Health & Family Welfare Department.

By order etc.,

Deputy Secretary to the Govt. of Meghalaya,

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Labour Department.